

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ROC.NO.2048/SO/2022

DT.22.11.2022

CIRCULAR

It is to inform that 26th November, 2022 is being observed as "Constitution Day" and hence, as directed by the Hon'ble the Chief Justice, the preamble of the Constitution is to be read out on 26th November, 2022 at 02.00 pm., by the Officers and staff members of the District Judiciary.

Therefore, all the Prl. District & Sessions Judges in the respective Headquarters and the Senior Officer in each Station shall read out the Preamble of the Constitution of India aloud and administered to all other Judicial Officers and all the staff members working in the respective Courts in the District, by assembling at one place in the respective Court premises **on 26.11.2022 at 02.00 pm.**


REGISTRAR GENERAL

To

All the Prl. District & Sessions Judges/Unit Heads in the State of Telangana. {with a request to communicate this Circular to all the Senior Civil Judges, Junior Civil Judges and all other Judicial Officers under their control}

THE CONSTITUTION OF INDIA

PREAMBLE

WE, THE PEOPLE OF INDIA, having solemnly resolved to constitute India into a SOVEREIGN SOCIALIST SECULAR DEMOCRATIC REPUBLIC and to secure to all its citizens:

JUSTICE, social, economic and political;

LIBERTY of thought, expression, belief, faith and worship;

EQUALITY of status and of opportunity;

and to promote among them all

FRATERNITY assuring the dignity of the individual and the unity and integrity of the Nation;

IN OUR CONSTITUENT ASSEMBLY this twenty-sixth day of November, 1949, do HEREBY ADOPT, ENACT AND GIVE TO OURSELVES THIS CONSTITUTION.